COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 306 OF 2017

Dated: 9th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: Eastern India Powertech Limited Vs. Assam Electricity Regulatory Commi	ssion & Anr.		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Krishnan Venugopal, Sr Mr. Uday Rathore Mr. Aditya Jalan Mr. Priyank Ladoia Ms. Khushboo B. Ms. Neha Khandelwal Mr. Sushil Jethmalani	. Adv.	
Counsel for the Respondent(s) :	Mr. Avijit Roy for R-2		

<u>ORDER</u>

List the matter along with other applications on 25.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd